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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-39/1989/7190/A

From :- Smti. Kanchan Newar,
Joint. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

✓ Smti. H. D. Bhuyan,
Principal Judge,
Family Court, Barpeta.

Dated Guwahati the 14th December, 2018.

Sub: **Permission to avail Winter Vacation and leave headquarter along with official allotted vehicle.**

Ref:- Your letter No. F.C.(B)/2018/719 dtd. 11.12.2018.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire Winter Vacation w.e.f. 24.12.2018 to 31.12.2018 along with headquarter leave permission, with official allotted vehicle, at your own cost, w.e.f. the evening of 21.12.2018 till the morning of 02.01.2019, as prayed for.

Yours faithfully,

Joint. Registrar (Vigilance)

Memo NO.HC.VII-39/89/7191/A, dated 14.12.18 *Rdan*

Copy forwarded for information to:

1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.

Sd/-

Joint. Registrar (Vigilance)